(स्थानांतरण मृल्य का आकलन 8000/-रुपये प्रति मीटरी टन स्किन्ड दुग्ध पाउन्डर, 12,000/- रु. प्रतिमीटरी टन इटर आयल, 9,840/- रुपये प्रति मीटरी टन मक्कन और 8,000/- रुपये प्रति मीटरी टन साम सेल के हिसाब से किया गया है।)

- (स) यूरोपीय अधिक समुदाय ने अनीप-चारिक तार पर बताया है कि उनकों उपहार-स्वरूप कस्तुएं देकर आपरोशन पल्ड चरण-3 के लिये सहायता दोने में राजि है। त्यापि अभी तक कोई पक्का वायदा प्राप्त नहीं हुआ है।
- (ग) इन वस्तुकों को जायात को बारे भी सरकार की भावी गीति उनसे संबंधित रिथातियों पर निर्भर करेगी।
- (व) 1984-85 के दौरान दूध की प्रति व्यक्ति उपलब्धता अनुमानतः 148 ग्राम भी।

ब्रुष, साह तेलों और दालों के उत्पादन में वदिध

84. श्री जगदम्बी प्रसाद पादक: क्या कृषि मंत्री यह बताने की कृषा करेंगे कि यत तीन वर्षों के दौरान दुध, हाल होतों तथा दानों के उत्पादन में कितनी वृद्धि हुई हैं?

कृषि और सहकारिता विभाग में राज्य मंत्री (शी बोगेन्द्र मकवाना): 1984-85 को समाप्त होने वाले गत तीन वर्षों को दौरान दूध, बाद्य तेल और दलहन का उत्पादन नीचे दिया गया है:

(10 लाए भीटरी टन में)

जिस्स	1882-83	1983-84	1984-85
द्ध	35,8	37.14	40-2*
तेल *	3,02	3.52	3.70
दलहन	11.86	12.89	12.19

अस्तिन अनुसान

कार्य तेल के अनुमान कृष्य और गैर-कृष्य तिच्हनों के उत्पादन के आंकड़ों इर आधारित होते हैं और इसमें जिलायक द्वारा नित्सारित तेला का उत्पादन कामिल हो । 691 RS—13.

Fertilizer Production

- 85. SHRI D. B. CHANDRA GOW-DA: Will the Minister of AGRICUL-TURE be pleased to state;
- (a) whether Government's attention has been drawn to a news item which appeared in the *Economic Times* on 20:h June, 1986 under the caption "Fertiliser production below installed capacity";
- (b) if so, the quantum of fertilisers produced hy each of the fertiliser units in the public sector during the last three years;
- (c) whether it i_s a fact that the farmers are not getting the fertilisers at a reasonable price due to shortage; and
- (d) if so, what steps are being taken by Government to boost the production of fertilisers in the country and also to make these available at a reasonable price?

THE MINISTER OF STATE TN THH DEPARTMENT OF FERTILIZERS (SHRI K. NATWAR SINGH): (a) Yes, Sir.

- (b) A statement containing the requisite details is attached (See below).
- (c) No, Sir. Fertilizer availability in almost all parts of the country is more than satisfactory.
- (d) A major programme ha_s teen undertaken to increase the production of fertilizers in the country during the Seventh Plan period. A_s a part of this programme, 15 fertilizer projects, including expansion schemes, have been taken on hand, to add substantially to the fertilizer capacity already under operation. Efforts are also being made to optimise production iB the existing fertilizer plants by modernising them and also by providing captive power units.

Tt is the policy of the Government to make fertilizers available to the farmers at stable and reasonable prices. To ensure this, Government exercises statutory control over selling prices, which are kept at a reasonable level through Governmen* subsidy. The dealers cannot charge, under the law, a price higher than the star tulcry selling price fixed by the Government'. The State Governments are empowered to take legal action against the defaulting dealers, if any, under the Essential Commodities Act.

67 Written Answers [RAJYA SABHA] to Questions 68

Statement

Production of fertilizers in public sector units during 1983-84, 1984-85 and 1985-86.

(Figures in thousand tonnes)

Name of the unit	en e	Production	during th	the year
		1983-84	1984-85	1985-86
	A. Nitrogenous Fertilizers (N	itrogen)	٠.	
Sindri Modernisation.		121 · 4	125 · 2	74-
Gorakhpur		81 · 4	82.4	78 - 5
Ramagundam		80.5	93 4	55
Talcher .		37 · 3	55-1	52 -
Nangal-I .		59 · 1	. 52.6	60 ⋅ ⋅
Nangal-II		.134.1	137 · 8	138
Bhatinda .		142.8	143.6	163
Panipat .		157-1	157-1	141
Namrup-I		20 · 4	21.6	17
Namrup-II		61 · 3	66.7	58.
Durgapur		71 - 3	57·5	46
Barauni .		58 · 7	37.7	92.
Udyogamandal .		31 · 2	51 · 2	5 9·
Cochin-I .		94-3	107-9	.56
Cochin-II		42:0	65-6	64.
Trombay		84 · 4	84.3	18
Trombay-IV		53-4	55.6	5 1·
Trombay-V		140 · 1	125.0	136.
Thal .			48.9	376.
Madras .		92.7	151 · 4	13į ·
Rourkela		22.5	49 · 8	34.
Neyveli .		57.4	58-9	59
By-Products		' 15· I	16-1	16
- 1785W				
TOTAL		1660 - 5	1845.4	2052.0

[•]Includes 400 tonnes trial production from ParadeeP.

69

to Questions

Mile Committee C				
Name of the unit	Production during the years			
	1983-84	1984-85	1985-86	
B. Phosphatic Fertifizers (P. /O.)		- 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1		
Sindri Rationalisation	9·4	4.6	Plan.† closed	
Udyogamandal .	21 · 2	29.0	31-7	
Cochin-R	49.2	85 · 3	70,.	
Trombay :	40 5	41 · 1	39-	
Trombay-IV	55-4	55∙6	51 .	
Madras .	90.0	112-4	93.	
Khetri :	7.6	8.3	6.4	
SSP Units	13 · 2	8 · 8	10.0	
April 200		<u></u>		
TOTAL:	286-5	345 · 1	304 · 04	

◆Includes 900 tonnes trial production from Paradeep.

Fraud in D. D. A.

86. SHRI D. B. CHANDRA GOWDA: Will the Minister of URBAN DEVELOP-MENT be pleased to state:

- (a) whether Government's attention has been drawn to a news item that aPPearei* in the Indian Express of 4th June, 1986. according to which several M.Ps, have drawn the attention of the Prime Minister to the fraud in the D.D.A, committed by some top officials; and
- (b) if so, what action has been taken by Government in this regard so far?
- THE MTNISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP-MENT ^SHSA QMJ&W. SINGH.V. to Yes, Sir.
- (b) Due note has been taken. Some of the complaints are under inquiry with

Gas leakage in Captive Power Station at **Rourkela Steel Plant**

87. SHRI J. P. GOYAL: SHRI SATYA PRAKASH MALAVIYA;

Will the Minister of STEEL ANP MI-NES b_e pleased to state:

- (a) whether it is a fact that a worker was killed and several others were injured following a gas leakage from an old captive power station at the Rourkela Steel Plant in the third week of June, 1986; and
- (b) if so, what are the details thereof, stating the results of the inquiry, if any made by Government into the mishap and the action taken in the matter?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT); (a) and (b) Yes, Sir. On June 17, 1986, one employee of Steel Authority of India Limited died and 8 other persons (two employees of SAIL and six contract workers) were affected. 3-s a. Ksalt af aa mdd/yy,. ia th.e old captive power plant of Rourkela Steel Plant in what may liave been a case of gas leakage.

The Inspector of Factories has conducted statutory investigations under tha Indian Factories Act, 1948, and his findings about the incident are awaited.

The Fatal Accident Investigation and Enquiry Committee of the Plant has ais* enquired into the incident and their report is also awaited.